

CCA. 69/09.

1-11-2004

Hon. Mr. A.K. Bhatnagar, J.M.

Hon. Mr. S.C. Chaurse, A.M.

Shri S.K. Bhadur, learned counsel for the applicant and Shri S. Singh, learned counsel for the respondents.

Learned Counsel for the applicant submits that the order passed by this Tribunal has already been complied with so the applicant has no grievance against the department.

Learned Counsel further submitted that he does not want to press this application.

Accordingly, the contempt application is dismissed as not pressed. Notice issued to the respondent is discharged.

Shk.
A.M.

Am
J.M.

Ras